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EXTRAORDINARY

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CUTTACK, TUESDAY, OCTOBER 27, 1942.

DEVELOPMENT DEPARTMENT.

PRICE CONTROL SECTION.

NOTIFICATION.

The 27th October 1942.

No. 1159-D.P.C.—In exercise of the powers conferred by clause (a) of sub-rule (2) of rule 81 of the Defence of India Rules, the Governor of Orissa is pleased to direct that no movement or transport of rice and paddy by rail, road or water from any district of the province to any other district of the said province or to any place outside Orissa shall be allowed except under permit issued by the Provincial Government; or by an officer authorised in that behalf by the Provincial Government.

By order of the Governor,

F. E. A. TAYLOR,

Secretary to Government.